

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO. 76**  
ANSWERED ON 22.07.2024

**Disaffiliation of Schools by CBSE**

76 SHRI V K SREEKANDAN:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Central Board of Secondary Education (CBSE) has conducted surprise inspection in CBSE schools across the country in order to check whether the schools are running as per the provisions and norms mentioned in the affiliation and examination by-laws, if so, the details thereof;
- (b) whether CBSE after enquiry has cancelled the affiliation of many schools across the country recently; and
- (c) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)

(a) to (c) : Surprise inspections were conducted by CBSE across the country to ascertain whether the schools were running / functioning as per the provisions of the Affiliation and Examination Bye-laws. With respect to those schools which were found violating the bye-laws, Show Cause Notices were issued and further action as per the provisions of Affiliation Bye-laws was taken.

Twenty schools were disaffiliated and three schools were downgraded from Senior Secondary to Secondary level by CBSE on 22<sup>nd</sup> March, 2024 due to violation of Affiliation Bye-laws.

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